

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1171(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2018.**

**NAME OF THE COMPANY: M/s. Shyamala Raghunathan V/s. Maxx Metals
Pvt. Ltd**


SECTION OF THE COMPANIES ACT: 9 of IBC Code, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Gurmeet Bindra, Advocate for the Petitioner
	None for the Respondent.

ORDER

Notice to the 'Corporate Debtor' vide all modes including through the process of Bench returnable on 17th of September, 2018. Service be also affected on the Corporate Debtor through its Director. Affidavit of service be filed by the petitioner/Operational Creditor.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)